

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2871
ANSWERED ON:18.08.2011
FULFILLING NORMS OF GREEN BELT
Dhanaplan Shri K. P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Kochin Oil Refineries Ltd. Ambalamugal under Bharat Petroleum Corporation Ltd.(BPCL) have fulfilled the norms of green belt in the western side of the Refinery;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether there is any proposal to provide green belt as per safety norms for the company compound; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) and (b): Yes, Madam. Kochi Refinery of Bharat Petroleum Corporation Limited is having about 45 acres of land as greenbelt on the western side.
- (c): Does not arise.
- (d) and (e): The Refinery has acquired 19 acres of land as greenbelt as part of the recently commissioned project.